

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

37. C.P.(IB)-4584(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.02.2020**

NAME OF THE PARTIES:- S.K Road Carriers

V/s

MEP Infrastructure Developers Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the petitioner is present. No representation for the respondent.

Counsel for the Petitioner is directed to take out one more notice clearly
indicating the next date of hearing to the other side and file proof of service.

List this matter on 26.03.2020.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)